

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-538(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: Sh. Gautam Jain Vs. International Land  
Developers Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Mr. Maneesh Gumber, Advocate		
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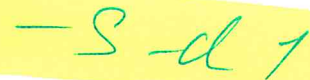
	For the Respondent:	Mr. Virender Goswami with Ms. Somi Singh and Mr. Shainik Saha, Advocates		
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**ORDER**

Reserved for orders/ clarification.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**